

Name of the Corporate Debtor

SARE REALTY PROJECTS PRIVATE LIMITED

Date of commencement of CIRP

05.03.2021

List of Unsecured Financial Creditors (in class)

22.3.2021

(Amount in Rs)

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Details of Claim Received															
S. N	Name of Creditor	Identifica tion No	Date of receipt	Total Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by Security Interest.	Amount covered by Guarantee	Whet her Relate d Party	% of Voting Share in COC	Amount of Contingen t Claim	Amount of any Mutual dues, that may be	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
1	Prabha Ganesh Rao, N.Ganesh Rao, Shrinath Ganesh Rao	4	20.03.2021	1226255	1223555	Unsecured Financial Creditors in Class)	0	0	No	0.01	0	0	2700	0	Amount admitted as per RERA order.
2	Valluri Nagaraju & Oleti Sireeshas	7	20.03.2021	3232269	3232269	Unsecured Financial Creditors in Class)	0	0	No	0.02	0	0	0	0	
3	Vikas Khandelwal	8	20.03.2021	4328675	3590872	Unsecured Financial Creditors in Class)	0	0	No	0.02	0	0	408763	329040	Amount paid to CD admitted, EMI paid to bank for refund of loan rejected and penalty amount kept under verification. Clear copy of the agreement with CD required.
4	Mayuri Aggarwal	10	21.03.2021	2592227	0	Unsecured Financial Creditors in Class)	0	0	No	0.00	0	0	0	2592227	Proof of payment/dues required and kept under verification. Further Claim for salary dues need to be filed in form D.
5	Meenal Grover	11	21.03.2021	6862074	2534610	Unsecured Financial Creditors in Class)	0	0	No	0.02	0	0	0	4327464	Amount provisionally admitted as per payment proof attached. Proof of other payments and interest agreement required.
6	Sanjay Sinha, Mayuri Aggarwal, Rajendra Kumar Raheja	13	21.03.2021	1685467	0	Unsecured Financial Creditors in Class)	0	0	No	0.00	0	0	0	1685467	Proof of payment/dues required and kept under verification. Further Claim for salary dues need to be filed in form D.
7	V.J. Mohan Kumara Reddy	15	21.03.2021	1301268	1301268	Unsecured Financial Creditors in Class)	0	0	No	0.01	0	0	0	0	
8	Pankajaksha Jay Mohan & Pragna Jay Mohan	20	22.03.2021	1598530	1371600	Unsecured Financial Creditors in Class)	0	0	No	0.01	0	0	0	226930	Amount of delayed compensation not mentioned in agreement dated 8.12.2020.
9	Rajendra Kumar Raheja	21	22.03.2021	5184454	0	Unsecured Financial Creditors in Class)	0	0	No	0.00	0	0	0	5184454	Proof of payments and agreement for interest required. Further for operational debts claim in form B/D to be filed.
10	Vivek Arora	25	22.03.2021	16005789	7584687	Unsecured Financial Creditors in Class)	0	0	No	0.05	0	0	0	8421102	Proof of payment of remaining amount and agreement for interest payment required.
11	S. Mohan	26	22.03.2021	1142906	1142906	Unsecured Financial Creditors in Class)	0	0	No	0.01	0	0	0	0	
12	Deepak Julien and Anita Carvalho	27	22.03.2021	1582525	1582525	Unsecured Financial Creditors in Class)	0	0	No	0.01	0	0	0	0	

13	Go India Infa Project P Ltd	28	22.03.2021	12601572	7009420	Unsecured Financial Creditors in Class)	0	0	No	0.04	0	0	0	5592152	agreement for interest payment required. Further ID proof of company and authority letter
14	V. S. Srikumar	29	22.03.2021	3206522	1394021	Unsecured Financial Creditors in Class)	0	0	No	0.01	0	0	0	1812501	No interest ordered in District consumer court order. Basis of interest claimed required.
15	S. Saravanan	35	22.03.2021	1303000	1150000	Unsecured Financial Creditors in Class)	0	0	No	0.01	0	0	0	153000	Copy of agreement required for interest.
16	Aparna Sahana and Abhijit Paun	37	22.03.2021	4183148	3701013	Unsecured Financial Creditors in Class)	0	0	No	0.02	0	0	0	482135	Proof for payemnt of Rs 482135/- required
17	Saravana Kumar	40	22.03.2021	0	0	Unsecured Financial Creditors in Class)	0	0	0	0	0	0	0	0	Claim Form not submitted
	Total			68036681	36818746		0	0		0.236178	0	0	411463	30806472	

Note 1

Please note that due to non availability of books and records of the Corporate Debtor, claims are provisionally admitted based on documents submitted with declaration under provision of I& B code. The amount shall be modified in accordance to provision of code and upon updation of records, substantive evidence and documents. The creditors are advised to submit IRP/RP the desired details, information and documents promptly failing may cause negative impact on their respective claim.